

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 154**  
**(IB)-210(PB)/2019**

**IN THE MATTER OF:**

Sanjay Bahl and Sangeetha Bahl  
v.  
Umang Realtech Pvt. Ltd.

..... Petitioners/Applicant  
..... Respondents

**Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 05.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner  
For the Respondent

Mr. Rahul Bangia, Adv.

**ORDER**

For order See, CP No. (IB)-272(PB)/2019.

05.08.2019  
Aarti Makker